NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(CAA) No. 51/230/HDB/2017 |
| NAME OF THE COMPANY | Tanishq Infra Ventures Pvt Ltd |
| NAME OF THE TRANSFEROR/DEMERGER | |
| NAME OF THE TRANSFEREE/RESULTING | Tanishq Infra Ventures Pvt Ltd |
| COMPANY UNDER SECTION | 230 |
| | 8 |

Counsel for TRANSFEROR/DEMERGER COMPANY

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------|-----------|
| Kribika-SHZQgm·Sharma | PCS | Kritika 1 S 11 2@ gmiles | 1. b |
| | | 8179405974 | 1 vier |
| SUMAN BIJANNIA | PCS | CS SUMAN by ar Nia @gni | Lund |
| | - | 9703358320 | |

Counsel for TRANSFEREE/RESULTING COMPANY

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Ms. Kritika Sharma and Ms.Suman Bijarnia Learned PCS for the Petitioner. Issue notice to the RoC. Admit the case.

Post the case for final hearing on 26.03.2018

Member (T)

Member (J)